SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF DELHI TO BE HELD FROM 10.10.2018 TO13.10.2018 AT DELHI

Date : 10th Oct 2018 (Wednesday) (Sr. No. 1~55) Time : 9:00 A.M.

Date : 10th Oct 2018 (Wednesday) (Sr. No. 56~110) Time : 2:00 P.M.

Date : 11th Oct 2018 (Thursday) (Sr. No. 111~165) Time : 9:00 A.M.

Date : 11th Oct 2018 (Thursday) (Sr. No. 166-220) Time : 2:00 P.M.

Date : 12th Oct 2018 (Friday) (Sr. No. 221-275) Time : 9:00 A.M.

Date : 12th Oct 2018 (Friday) (Sr. No. 276-330) Time : 2:00 P.M.

Date : 13th Oct 2018 (Saturday) (Sr. No. 331-385) Time : 9:00 A.M.

Date : 13th Oct 2018 (Saturday) (Sr. No. 386~ till last) Time : 2:00 P.M

Venue

INTERNATIOAL CENTRE FOR ALTERNATE DISPUTE RESOLUTION (ICADR) PLOT NO~ 6, VASANT KUNJ INSTITUTIONAL AREA, PHASE-II, NEW DELHI~110070

DATE SCHEDULE FOR DELHI

I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

- 1. Two passport size photograph
- 2. Matriculation or other equivalent certificate (for verification of date of birth).
- 3. Graduation Degree
- 4. L.L.B. Degree
- 5. Certificate of enrolment as advocate of the concerned Bar Council.
- 6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
- 7. Affidavit duly attested by 1st Class Magistrate/Judicial Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:
 - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
 - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
 - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
 - iv) you are not an undischarged insolvent; and
 - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
- 8. Any other document mentioned in the application.

II. DATE, TIME AND PLACE OF INTERVIEW

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

<u>Sr.No. 1</u>

F. No.N-11013/6465/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Suman Sharma, Advocate Sh. S.D.Sharma 72-A Pocket-A, Dda Flats Sukhdev Vihar New Delhi-110025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 2</u>

F. No.N-11013/6466/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Raj Narayan Prasad, Advocate Sh. Lt.Sh.Pachu Mahto B-91, B, Gharauli Dairy Colony Mayur Vihar-Iii Delhi-110096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 3</u>

F. No.N-11013/6467/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sarika Verma, Advocate Sh. H.K.Verma C.N.H.No.2501, Gali No.12/3 Wazirabad Village Delhi~110084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 4</u>

F. No.N-11013/6468/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bakshish Singh Randhawa, Advocate Sh. Lt.Sh.F.S.Randhawa Db-1a, Dda Flats, Hari Nagar New Delhi-110064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 5</u>

F. No.N-11013/6469/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satya Prakash Singh, Advocate Sh. Ris.Maj Magan Singh 22-D, Dda Flats Mansarovar Park, Shahdara Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 6</u>

F. No.N-11013/6470/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Srikant Sunder Bhanja, Advocate Sh. Ram Chandra Bhanja 1832, Ravidasbasti, Kotlamobarkpur Delhi-110003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 7</u>

F. No.N-11013/6471/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gurmeet Kaur Kwatra, Advocate Sh. Lt.Rajinder Singh Kwatra E-457, Ground Floor, Greater Kailash-2, New Delhi-110048

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 8</u>

F. No.N-11013/6472/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kranti Deo (Ils), Advocate Sh. Lt.Sita Ram Sharan Plot No.35, Kh No.83/612, Gopal Nagar Ext. Plot No.T-347 New Delhi-10043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 9</u>

F. No.N-11013/6473/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mahendra Pratap Shukla, Advocate Sh. Lt.Sh.Awadh Narayan Shukla H.No.254/1, Gali No.7, Brahmpuri Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 10</u>

F. No.N-11013/6474/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Raj Kumar Jain, Advocate Sh. Kishori Lal Jain D~35, Gali No.8, Jyoti Colony, Shahdara Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 11</u>

F. No.N-11013/6475/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakesh Yadav, Advocate Sh. Lt.Sh.Ramyagya Yadav 1342 Vaidwara, Maliwara Chandni Chowk Delhi~110006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 12</u>

F. No.N-11013/6476/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anup Kumar Srivastava, Advocate Sh. Tribhuwan Prasad Srivastava Flat No-2, House No-99, J-Extension Laxmi Nagar New Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 13</u>

F. No.N-11013/6477/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. R.L.Srivastava, Advocate Sh. Lt.Sh.B.J.Lal D~1/92, Janak Puri New Delhi~110058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 14</u>

F. No.N-11013/6478/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satya Kumar, **Advocate** Sh. Raj Pal Singh F-98, Laxmi Park, Nangloi Delhi-110041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 15</u>

F. No.N-11013/6479/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vijay Kumar, **Advocate** Sh. Net Ram Singh H.No.B-115, Harijan Basti, Kaundli Delhi-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 16</u>

F. No.N-11013/6480/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shashi Bhushan Sharma, Advocate Sh. Lt.Uma Charan Sharma D~195, Karampura Shivaji Marg, New Delhi~ 110015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 17</u>

F. No.N-11013/6481/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shikha Sharma, **Advocate** Sh. Rajeev Sharma H.No.3d/8 Block, Mandir Marg, Sector-Ii, Gole Market, New Delhi-110001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 18</u>

F. No.N-11013/6482/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Indu Rani, Advocate Sh. Lt. Har Kishan Lal H.No.19, Bihari Nagar Ghaziabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 19</u>

F. No.N-11013/6483/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vinod Yadav, **Advocate** Sh. Dharampal Singh G~1096 Sangam Vihar Near Devli Village, Near Chowk Old Veer Bazar New Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 20</u>

F. No.N-11013/6484/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anil Kumar Yadav, Advocate Sh. Lt.Ram Swaroop Wz-73/3, Todapur New Delhi-110012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 21</u>

F. No.N-11013/6485/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Devi Prasad Mathur, Advocate Sh. Lt. K.C.Mathur S-20/B 2nd Floor Pandav Nagar Extn. Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 22</u>

F. No.N-11013/6486/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Barun Kumar Chakravarty, Advocate Sh. Lt. P.C.Chakravarty Dda Flat No. 12-A Pocket -I, Mayur Vihar -I Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 23</u>

F. No.N-11013/6487/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Adish Jain, **Advocate** Sh. S.B.Jain 14/B-3, Block Manu Apartment, Mayur Vihar, Phase ~ 1, Delhi 110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 24</u>

F. No.N-11013/6488/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gurbachan Singh, Advocate Sh. Raja Singh A-267,268, Nehru Vihar, Near Timarpur, Delhi -110054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 25</u>

F. No.N-11013/6489/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anil Kumar, Advocate Sh. Lt. Janak Lalsah H.No. E-14, B, 1st Floor, Shivaji Road, Adrash Nagar, Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 26</u>

F. No.N-11013/6490/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dinesh Kumar, Advocate Sh. Ved Parkash H.No ~53, Extn. No. 1, Nangloi Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 27</u>

F. No.N-11013/6491/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gopi Tandon, **Advocate** Sh. Lt. Tej Kumar Tandon Flat No. 649, (Lig), Pocket ~ B, Phase ~ Ii, Sec~ 14, Dwarka

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 28</u>

F. No.N-11013/6492/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rambir Singh, Advocate Sh. Lt. Nem Singh H.No.225, Gali No. 6, Block. D-1, Harsh Vihar, Delhi, 110093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 29</u>

F. No.N-11013/6493/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakesh Khannegwal, Advocate Sh. Lt. Om Prakash Khannegwal Rz-A-10, Flat No. 002, Mahavir Enclave, Near Old Som Bazar, Palam, Delhi - 110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 30</u>

F. No.N-11013/6494/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sandeep Verma, Advocate Sh. Mohan Singh Verma H.No.K-9,Khirki Extn. Malviya Nagar New Delhi-110017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 31</u>

F. No.N-11013/6495/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ganga Singh, Advocate Sh. Kishan Singh A-38, Gali No.2seva Sadan Block, Mandawali,Fezalpur,Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 32</u>

F. No.N-11013/6496/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kunwar Mahendra Singh, Advocate Sh. Late Kunwar Pratap Singh 1/5901, Kabool Nagar, St. No.6, Shahdara, Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/14.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 33</u>

F. No.N-11013/6497/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Renu Agrawal, Advocate Sh. Sh. Sunil Kumar Singhla 2126/N2-C2, Prem Nagar, Gali No.5, New Delhi-110008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.11/05.01.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 34</u>

F. No.N-11013/6498/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dhan Singh, Advocate Sh. Hoshiyar Singh H-25/1a, Gali No.23, Jai Prakash Nagar, Ghonda, Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/23.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 35</u>

F. No.N-11013/6499/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ravinder Kumar, Advocate Sh. Rishi Parkash Sharma House No ~ 35-B, Block D Friends Enclave, Mundka Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 36</u>

F. No.N~11013/6500/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Madhuri Gupta, Advocate Sh. Amit Kanodia H.No.253, 2nd Floor, Old Post Office Street, Chhota Bazar, Shahdara, Delhi~110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 37</u>

F. No.N-11013/6501/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Arvind Kumar, **Advocate** Sh. Lt.Sh.Devi Singh A-722, Budha Marg, Mandawali, Fazalpur, Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 38</u>

F. No.N-11013/6502/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakesh Kumar Tiwari, Advocate Sh. Lt.Sh.R.L.Tiwari H.No.B-292,1st Floor, Sudershan Park, Inside Gurudwara Wali Gali, Near Moti Nagar New Delhi~110015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 39</u>

F. No.N-11013/6503/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Narender Kumar, Advocate Sh. V.G.Sharma A-73, Badli Exten, Badli, Delhi-110042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 40</u>

F. No.N~11013/6504/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bansi Dhar Thukral, Advocate Sh. Dayal Chand Thukral H.No.313, Ram Nagar Krishna Nagar, Delhi-110051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 41</u>

F. No.N-11013/6505/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bansi Lal, Advocate Sh. Om Parkash E-64, Plot No.44, Aravali Kunj Appartment Sector-13.Rohini Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/17.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 42</u>

F. No.N-11013/6506/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Chandra Mohan Goyal, Advocate Sh. Krishan Chandra Goyal C~45, 2nd Floor, Krishna Park, Devli Road, Khnapur New Delhi~110080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 43</u>

F. No.N-11013/6507/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Harmesh, Advocate Sh. Tara Chand 94~ Shakarpur (Khas) Gali No~1 Near Sanjay Park Delhi~110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 44</u>

F. No.N-11013/6508/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ganesh Prasad Sah, Advocate Sh. Lt.Sh.Tanuk Lal Singh House No.241, Block ~G Gali No-8a, Sangam Vihar New Delhi~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 45</u>

F. No.N-11013/6509/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ranjana Singh, Advocate Sh. R.P.Singh 2040, Pillanji, Kolta Mubarkpur New Delhi~ 110003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 46</u>

F. No.N-11013/6510/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Amit Kumar, Advocate Sh. Hari Ram Flat No-38, N.D.M.C.Housing Complex Sector-11 Rohini Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 47</u>

F. No.N-11013/6511/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sumanth Manchanda, Advocate Sh. S.K.Manchanda A-103, Shankar Garden, Near Vikas Puri Police Station New Delhi-110018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 48</u>

F. No.N-11013/6512/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Arvind Mishra, Advocate Sh. Dr.Daya Nand Mishra E-25, 3rd Floor, Maharaja Ranjit Singh Road, Adarsh Nagar, Near Azadpur Mandi, New Delhi-110033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 49</u>

F. No.N-11013/6513/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Hoshiar Singh, Advocate Sh. Lt.Sh.Sis Ram H.No.2031 Sector-37 Noida Up-201303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 50</u>

F. No.N-11013/6514/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Radha Kant Bharati, Advocate Sh. Lt.Sh.T.Bharati 56, Nagin Lake, Outa Ring Road Peera Garhi New Delhi~110087

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.10 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 51</u>

F. No.N-11013/6515/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sanjeev Kumar Sinha, Advocate Sh. B.N.Prasad H.No.27, Block A-1, G-3, Dlf, Dilshad Ext-Ii, Bhopura, Ghaziabad Up-201005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 52</u>

F. No.N-11013/6516/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sadhana Upreti, Advocate Sh. Harish Prasad Upreti 12/77 Nehru Nagar, Opp Sriniwas Puri New Delhi~110065

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 53</u>

F. No.N-11013/6517/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajendra Prasad, Advocate Sh. Shibban Lal 303, Himgiri Appts. J-Block Vikas Puri New Delhi-110018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 54</u>

F. No.N-11013/6518/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajesh Choudhary, Advocate Sh. Ram Shrestha Choudhary 142-A, Shivani Enclave Part-Ii, Kakrola, New Delhi-110078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 55</u>

F. No.N-11013/6519/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Taruna Kanta Samantray, Advocate Sh. Lt.Prakash Chandra Samantray 367, 1st Floor, Chirag Delhi New Delhi~110017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 56</u>

F. No.N-11013/6520/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ramesh Chandra Bhargav, Advocate Sh. Late N.S. Bhargav Ii-A/252, Nehru Nagar, Ghaziabad(U.P.)

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 57</u>

F. No.N-11013/6521/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Raj Kumar Prasad, Advocate Sh. Lt.Gangu Prasad S-608, Nehru Enclave School Block Shankarpur Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 58</u>

F. No.N-11013/6522/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manmohan Kaushik, Advocate Sh. Brahm Dev Kaushik 21/34 Shakti Nagar Delhi-110007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 59</u>

F. No.N-11013/6523/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kiran Pal Singh, Advocate Sh. Lt.Sh.Ram Das Singh E-97a, Kondli Delhi-110096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 60</u>

F. No.N-11013/6524/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mohd.Fahad, Advocate Sh. Mohd.Ishaq D~1/11, 3rd Floor, Mig Flats, Sarai Khali, Sadar Bazar Delhi-110006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 61</u>

F. No.N-11013/6525/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kamal Nain Sharma, Advocate Sh. Lt.Sh.K.L.Sharma J-3, East Vinod Nagar Opp.Mayur Vihar-Ii Delhi-110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 62</u>

F. No.N-11013/6526/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kaptan Singh, **Advocate** Sh. Sadhu Singh W~56, Janki Viahar, Prem Nagar-Ii, Kirari Suleman Nagar Delhi-110086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 63</u>

F. No.N-11013/6527/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Archana Malik, Advocate Sh. P.L.Malik D-3/3547, Vasant Kunj New Delhi-110070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 64</u>

F. No.N-11013/6528/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dr.Gita Rawat, Advocate Sh. B.S.Rawat H.No.98, Flat No.201 Country Wide Appartment Gautam Nagar New Delhi~110049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 65</u>

F. No.N-11013/6529/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ravi Shanker Sachdev, Advocate Sh. Lt.Sunder Das Sachdev 23~B, Ocs Apartment, Chilla Road, Mayur Vihar, Phase-1, Delhi-110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 66</u>

F. No.N-11013/6530/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Krishan Gopal, Advocate Sh. Lt.Sh.Shiv Ram Dass Flat No.06, Shubham Apartment, 37 I.P.Extnsion Patparganj Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 67</u>

F. No.N-11013/6531/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ajeet Roy, **Advocate** Sh. Lt.Sh.A.T.Roy Ae~54, Shalimar Bagh Delhi~110088

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 68</u>

F. No.N-11013/6532/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Abinash Kumar, **Advocate** Sh. Shambhu Prasad Verma D/63, F.F. Paryavaran Complex, Ignou Road, Neb Sarai, New Delhi-110030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 69</u>

F. No.N-11013/6533/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Karamchand, Advocate Sh. Lt.Kashi Kant 292, C-1, Block, Gali No-14, Harsh Vihar Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 70</u>

F. No.N-11013/6534/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nazma, Advocate Sh. Lt.Sh.Majid Hussain B-4/28, Tibbia College Karol Bagh New Delhi-110005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 71</u>

F. No.N-11013/6535/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajneesh Kapoor, Advocate Sh. Lt.Sh.Nain Sukh F-1/372, Sunder Nagri Delhi-110093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 72</u>

F. No.N-11013/6536/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Raj Kumar, Advocate Sh. Ram Sunder 39/1335 Ground Floor, Dda Flats Madangir, Ambedkar Nagar New Delhi-110062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 73</u>

F. No.N-11013/6537/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sanjeev Kumar Sharma, Advocate Sh. Oma Shanker Sharma C~54 C, Gangotri Enclave Alaknanda New Delhi~ 110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 74</u>

F. No.N-11013/6538/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jagtar Singh, Advocate Sh. Rajinder Singh Pabla Flat No.201, M~29 Vishwakarma Colony, M.B.Road New Delhi~110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 75</u>

F. No.N-11013/6539/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sagar Roy, **Advocate** Sh. Lt.Ashutosh Roy G-1250, C.R.Park Kalkaji New Delhi-110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 76</u>

F. No.N-11013/6540/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vinod Kumar Saxena, Advocate Sh. Lt.Sh.R.N.Saxena B-20-A 1st Floor Vijay Nagar Single Story, New Delhi-110009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 77</u>

F. No.N~11013/6541/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Saroj Dutta Bakshi, Advocate Sh. Pawan Kumar Bakshi H.No.153, Sector-2b, Vasundhra, Ghaziabad Up-201010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 78</u>

F. No.N-11013/6542/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Prachin Gaur, Advocate Sh. Lt.Sh.J.P.Gaur 612e, Tank Road, Karol Bagh, New Delhi-110005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 79</u>

F. No.N-11013/6543/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Lokendra Singh, Advocate Sh. Sh.Kunwar Pal Singh B-41-A, Ground Floor, Harinagar Glocktower, New Delhi-110064

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 80</u>

F. No.N-11013/6544/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bijan Kumar Singh, Advocate Sh. Lt.Mahipal Singh A-168, Raju Park. New Delhi-110062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 81</u>

F. No.N-11013/6545/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Partibha Kumari, Advocate Sh. Lt.Sh.Raghubir Singh Flat No,F1, 1st Floor Plot No.124, Gyan Khand-2, Indirapuram Ghaziabad Up-201010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 82</u>

F. No.N-11013/6546/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Niranjan Dutt Kumar, Advocate Sh. Lt.Sh.Laxmi Narayan Kumar 42, Shivaji Gali Pandit Park, Krishna Nagar New Delhi~110051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 83</u>

F. No.N-11013/6547/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ramadhar Thakur, Advocate Sh. Sheo Mangal Thakur 71-D, Indra Jheel, Friends Enclave, Near G-Block Sultan Puri New Delhi-110086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 84</u>

F. No.N-11013/6548/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sudhir Chandra Saxena, Advocate Sh. Late Radhey Shyam Saxena B-4/252-B, Keshav Puram, Delhi-110035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 85</u>

F. No.N-11013/6549/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ramzan Ahmad Ansari, Advocate Sh. Lt.Nasib Dar B-98, Okhla Vihar, Jamia Nagar, New Delhi-110025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 86</u>

F. No.N~11013/6550/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ravi Kumar, **Advocate** Sh. Raja Ram H.No.140, Sewa Sadan Block, Gali No.3 Mandawali, Fazalpur, Delhi~110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 87</u>

F. No.N-11013/6551/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shmsher, Advocate Sh. Kali Ram H.No.C-65, New Multan Nagar New Delhi-110056

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 88</u>

F. No.N-11013/6552/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manoj Kumar, Advocate Sh. Deepchand D/533/6 (Ganpati Appt.) Gali No.1 Ashok Nagar Delhi~110093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 89</u>

F. No.N-11013/6553/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pankaj Kumar, Advocate Sh. Kanti Prashad Sharma E-119, Gali No.5, Subash Vihar North Gandha Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 90</u>

F. No.N-11013/6554/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sunil Kumar, **Advocate** Sh. Rattan Singh H.No.198, Prajapati Mohalla Tughlakabad Village, New Delhi-110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 91</u>

F. No.N-11013/6555/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Geeta Arora, **Advocate** Sh. Davender Kumar C-44/19e, Street No.1 Gamri Extn, Po.Bhajanpura, Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 92</u>

F. No.N-11013/6556/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Subhash Chander, Advocate Sh. Vijay Singh H.No.2018, Sector-23, Sonipat Haryana-131001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 93</u>

F. No.N-11013/6557/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kamal Kishore Chhabra, Advocate Sh. B.D.Chhabra 1014, F.F. Niti Khand-I, Opp.Orange County Indirapuram Ncr Ghaziabad Up-201010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 94</u>

F. No.N-11013/6558/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nahid Naim Ansari, **Advocate** Sh. Naim Ullah Ansari C~1/104, Taj Enclave, Geeta Colony, Delhi-110031

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 95</u>

F. No.N-11013/6559/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jamil Khan, Advocate Sh. Lt.Sh.Badla Khan C~1/236, Near Umar Masjid, Nehru Vihar Opp.Dayalpur Delhi-110094

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 96</u>

F. No.N-11013/6560/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. P.Chandrasekharan, Advocate Sh. Lt.Sh.P.Kunhiraman Rz D1/67, Ground Floor, Street No~7 Mahavir Enclave Palam New Delhi~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 97</u>

F. No.N-11013/6561/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manoj Kumar Singh, Advocate Sh. Lt.Sheo Pujan Singh C-179 Shiv Enclave Kulesara Greater Noida Up-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 98</u>

F. No.N~11013/6562/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vibha Gautam, Advocate Sh. Lt.Sh.B.K.Sharma H.No.521/16 Gali No.4 Vijay Park Mujpur Delhi~110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 99</u>

F. No.N-11013/6563/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dhan Raj, **Advocate** Sh. Lt.Bahadur Ram Nuna 12/104, East End Appartment, Mayur Vihar Ph-1, Extn, New Delhi-110096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 100</u>

F. No.N-11013/6564/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sunita, **Advocate** Sh. Lt.Sh.Tibbhu Ram 48-B, Dda Flats, Boulevard Road Delhi-110054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 101</u>

F. No.N-11013/6565/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shyam Kumar, Advocate Sh. Kanti Prasad B~17,Ganga Vihar, Main Gokalpur Road, Delhi~ 110094

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 102</u>

F. No.N-11013/6566/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nitin Kumar, Advocate Sh. Sukhpal Singh F~187, Ground Floor Karam Pura Ew Delhi~ 110015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 103</u>

F. No.N-11013/6567/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Prem Singh, **Advocate** Sh. Vijay Pal Wz-144, Basai Darapur New Delhi-110015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 104</u>

F. No.N-11013/6568/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rampal Panwar, **Advocate** Sh. Lt.Sh.Soran Lal Wz-436-A, Gali No.15e, Sadh Nagar Palam Colony New Delhi-110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 105</u>

F. No.N~11013/6569/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Yogesh Kumar Sharma, Advocate Sh. Bhikamber Sharma H.No.23~A, Gali No.20, Block~B, Kaushik Enclave Burari Delhi~110084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 106</u>

F. No.N-11013/6570/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Smita Arora, Advocate Sh. Lt.R.P.Arora Bf-24, Tagore Garden New Delhi-110027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 107</u>

F. No.N-11013/6571/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajendra Prasad Tripathi, Advocate Sh. Lt.Sh.Ram Daur Tripathi E-241 Inder Enclave Ph-Ii Budh Bazar Road Delhi-110086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 108</u>

F. No.N-11013/6572/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Uday Kant Jha, Advocate Sh. Lt.Gore Lal Jha D~81/B, Freedom Fighter Colony Neb Sarai, Ignou Road New Delhi~110068

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 109</u>

F. No.N-11013/6573/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satya Narayan, **Advocate** Sh. Lt.Sh.Rama Nand 48-B, Dda Flats,Bulward Road Delhi-110054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 110</u>

F. No.N-11013/6574/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Babita Tyagi, **Advocate** Sh. Akshay Tyagi H.No.419/3, B-Block Baba Colony Burari Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 111</u>

F. No.N-11013/6575/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Deepak Gupta, Advocate Sh. T.C.Gupta Ix/1889, Street No.3 Kailash Nagar Delhi-110031

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 112</u>

F. No.N-11013/6576/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ompal Singh, Advocate Sh. Dangal Singh H.No.9/78, Sector-9 Chiranjiv Vihar Ghaziabad Up-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 113</u>

F. No.N-11013/6577/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhupinder Singh, Advocate Sh. Jaswant Singh A-128, Upper Ground Floor Asha Park, Jail Road New Delhi-110018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 114</u>

F. No.N-11013/6578/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Praveen Kumar Rastogi, Advocate Sh. Ramesh Chandra Rastogi Rz-97, Khushi Ram Park, Om Vihar Uttam Nagar New Delhi-110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 115</u>

F. No.N-11013/6579/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Brajendra Pratap Arya, Advocate Sh. P.S.Arya Rz~68c, South Extn.Part~Iii. Near Shukra Bazar Uttam Nagar New Delhi~110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 116</u>

F. No.N~11013/6580/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mrs.Girija Somani, Advocate Sh. Lt.Sh.S.K.Somani 4-D, Dda Flats, Mansarovar Park Shahdara Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 117</u>

F. No.N-11013/6581/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ganga Singh, Advocate Sh. Kishan Singh H.No.A-90, Joshi Colony I.P.Extn. Delhi~110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 118</u>

F. No.N-11013/6582/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Lukesh Anand Vashishtha, Advocate Sh. Lt.Sh.Rama Nand Vashishtha J-3/284 1st Floor Dda Flats Kalkaji New Delhi-110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 119</u>

F. No.N-11013/6583/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Surendra Pratap Pandey, Advocate Sh. Lt.Ram Samujh Pandey A-265, Flat No.A-5 Upper Ground Floor Durga Vihar New Delhi-110080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 120</u>

F. No.N-11013/6584/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Harjinder Pal Singh, Advocate Sh. Lt.Sardul Singh 190, Gautam Nagar, New Delhi-110049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 121</u>

F. No.N-11013/6585/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Naresh Kumar Sah, Advocate Sh. Lt.Sh. Ramdhar Sah H.No.17, Block No.A, Gali No.5/1, Shakti Vihar, Numbardar Colony, Meethapur, Badarpur, N.D.~ 110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 122</u>

F. No.N-11013/6586/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kusum Lata Gupta, Advocate Sh. Lt.Dharmendra Kumar Gupta B-403, Plot No.11, Sector-4, Dwarka New Delhi-110075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 123</u>

F. No.N-11013/6587/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anil Mishra, Advocate Sh. Lt.Sh. Shriram Mishra X-558, Gali Jai Mata Di Raghuber Pura No.1, Gandhi Nagar Delhi-110031

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 124</u>

F. No.N-11013/6588/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Santosh Kumar, Advocate Sh. Lt.Sh.Ram Narain D~153, Gali No.5, Bhajanpura Delhi~110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 125</u>

F. No.N-11013/6589/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gopal Kishore Tiwari, **Advocate** Sh. Lt.Sh. C.L.Tiwari F-115, Sector-12, Vijay Nagar Ghaziabad Up-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 126</u>

F. No.N-11013/6590/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sangeeta Rani Sharma, Advocate Sh. Rohtash H.No.2, Village Sanoth Narela Delhi~110040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 127</u>

F. No.N-11013/6591/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jagdish Saini, Advocate Sh. Dharam Singh Saini 343, Street No.7, Shalimar Bagh Village Delhi-110088

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 128</u>

F. No.N-11013/6592/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ajay Kumar, Advocate Sh. Lt.Sh. Chandra Pal Singh 1914/19 Govind Puri Extension Kalkaji New Delhi~110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 129</u>

F. No.N-11013/6593/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jagdish Swarup Gupta, **Advocate** Sh. T.C.Gupta 1225, Sector-19, Faridabad Haryana-121002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 130</u>

F. No.N-11013/6594/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Yashbir Singh, Advocate Sh. Bal Raj Singh H.No.313 Satyam Enclave G.T.Road Sahibabad Ghaziabad Up-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 131</u>

F. No.N-11013/6595/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nand Kishor Goswami, Advocate Sh. Lt.Sh.Bhudev Prasad 4/274, Ground Floor, Old Tejab Mill, Bhola Nath Nagar Shahdara Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 132</u>

F. No.N-11013/6596/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajesh Verma, Advocate Sh. Manphool Singh G~29/22, Laxmi Park Nangloi New Delhi~ 110041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 133</u>

F. No.N-11013/6597/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sunil Yadav, Advocate Sh. Lt.Sh.Daya Chand Yadav 26/17 Rao Sri Ram Marg, Opp.Dc Office Kapashera New Delhi~110037

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 134</u>

F. No.N-11013/6598/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Surya Narain Pandey, Advocate Sh. Srinath Pandey 17b, Dda Flats Anand Vihar Delhi~1100092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 135</u>

F. No.N-11013/6599/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Hare Ramprasad, Advocate Sh. Lt.Y.Prasad H.No.111, Gali No.5 Shanti Vihar Dinpur Najafgarh New Delhi~110043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 136</u>

F. No.N-11013/6600/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Naveen Kalra, Advocate Sh. U.M.Kalra Uttam House L-28, Naveen Shahdara Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 137</u>

F. No.N-11013/6601/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jitendra Bahadur Singh, Advocate Sh. Lt.Sh.Hira Singh B-81 Pocket-7, K.Vihar-Ii Sector-82 Noida Gautam Budh Nagar Up_201301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 138</u>

F. No.N-11013/6602/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rameshwar Kumar Mishra, Advocate Sh. Sri Jaideo Mishra H.No.348-A, Saini Mohalla Nangloi New Delhi-110041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 139</u>

F. No.N-11013/6603/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Lekha Sudhakaran, Advocate Sh. K.Venugopal 316-F, Pocket-Ii, Phase-I Mayur Vihar Delhi-110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 140</u>

F. No.N-11013/6604/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mohan Kumar, Advocate Sh. Lt.Om Prakash Rz-39-B, Gupta Market Najafgarh New Delhi-110043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 141</u>

F. No.N-11013/6605/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shailendra Kumar, Advocate Sh. Lt.Sh.Hari Gobind Prasad J-3/264, Dda Flats Kalkaji New Delhi~110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 142</u>

F. No.N-11013/6606/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Raj Narain Goel, Advocate Sh. Budh Ram Goel 13/31, Shakti Nagar Delhi~110007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 143</u>

F. No.N-11013/6607/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dr.K.E.Moses, Advocate Sh. Lt.Sh.K.R.Moses A-232, Ff, Vikaspuri Near Vikaspuri P.S.New Delhi-110018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 144</u>

F. No.N-11013/6608/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Parveen Kumar, Advocate Sh. Jai Pal Singh H.No.Wz~578~ B-Iv Naraina Village New Delhi-110028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 145</u>

F. No.N-11013/6609/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dr. Shkekhra Nand Nautiyal, Advocate Sh. Lt.Sh.Bishan Dutt Nautiyal Flat No.20~B, Pocket A~9, Gomti Apparts. Kalkaji Extension New Delhi~110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 146</u>

F. No.N-11013/6610/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satyavrat Sharma, Advocate Sh. Shiv Charan Lal C-334, Bhismpitamah Marg, Chhajjupur, East Babarpur Shahdara Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 147</u>

F. No.N-11013/6611/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Muhammad Arif, **Advocate** Sh. Lt.Sh.Muhammad Tahir H.No.D~212, Gali No.2, Nahar Road, Kabir Nagar Delhi~110094

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 148</u>

F. No.N-11013/6612/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Hawa Singh Mehra, Advocate Sh. Lt.Sh.Rulia Ram 191, Dda Flat Sanskitrti Apptts. Sector-19-B Dwarka New Delhi-110075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 149</u>

F. No.N-11013/6613/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mrs.Sunita Papneja, Advocate Sh. Harvinder Pal Singh F~91, Jeevan Park, Uttam Nagar New Delhi~ 110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 150</u>

F. No.N-11013/6614/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dharam Raj Singh, Advocate Sh. Om Prakash Singh B-4/3, Rama Garden, Karawal Nagar Delhi-110094

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 151</u>

F. No.N-11013/6615/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Lalit Kumar, Advocate Sh. G.Paswan H.No.134, G.D. Coloy Near Mayur Vihar Phase-Iii, Delhi-110096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 152</u>

F. No.N-11013/6616/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mrs.Kiranbala Nayak, Advocate Sh. Kishor Kumar Behuria C~157, J.V.T.S. Garden Chattarpur Ext.New Delhi~110074

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 153</u>

F. No.N-11013/6617/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Achal Kumar Nanda, Advocate Sh. Lt.H.R.N.Nanda Ca-23/2, Tagore Garden New Delhi-110027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 154</u>

F. No.N-11013/6618/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shreepraksh Tripathi, Advocate Sh. Raghubansh Bhusan Tripathi D1/74c, Vishwkarma Colony, Jaitpur Extn.Part-Ii, Badarpur New Delhi-110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 155</u>

F. No.N-11013/6619/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Bornali Singh, Advocate Sh. Gn Bhan Singh 103a, Radhey Shyam Park Sahibabad Ghaziabad Up-201005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 156</u>

F. No.N-11013/6620/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakesh Gupta, Advocate Sh. Jagdish Prasad Gupta H.No.78, J-Extension Street No.1, Laxmi Nagar Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 157</u>

F. No.N-11013/6621/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vinod Kumar Sidena, Advocate Sh. Lt.Sh.Chiranji Lal F-22/38 Sector No.3 Rohini Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 158</u>

F. No.N-11013/6622/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Malkhan Singh, Advocate Sh. Tej Singh H.No.18, Pocket-F-24, Sector-07, Rohini New Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 159</u>

F. No.N-11013/6623/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mukesh Kumar, Advocate Sh. Hari Chand H.No.30,Balmkiki Basti Arya Pura Subzi Mandi Delhi~110007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 160</u>

F. No.N-11013/6624/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Lokeshwar Sharma, Advocate Sh. Satyapal Sharma C-13, Gali No.6, Brahmpuri Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 161</u>

F. No.N-11013/6625/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Garnegar Singh, Advocate Sh. Mange Ram Flat No.4, Block E-2, Pocket-2 Sector-15, Rohini Delhi-110089

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 162</u>

F. No.N-11013/6626/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jitendra Prakash Sharma, **Advocate** Sh. Lt.Sh.B.L.Sharma C-86, F-4, Dev Apartment Shalimar Garden Extn.-Ii Sahibabad Ghaziabad Up_

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 163</u>

F. No.N-11013/6627/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mrs.Madhu Bala Verma, Advocate Sh. Naresh Kumar Verma 302, Gautam Nagar New Delhi-110049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 164</u>

F. No.N-11013/6628/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vandana Sharma, **Advocate** Sh. Sita Ram Sharma D-27, Gali No.1a, Laxmi Nagar Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 165</u>

F. No.N-11013/6629/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ram Kawar, Advocate Sh. Lt.Sh. Fakir Chand H.No.392, Sector~19, Faridabad Haryana~ 121002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 166</u>

F. No.N-11013/6630/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Ashoka Jain (Ashok Kumari Jain), Advocate Sh. Lt.Sh.P.C.Jain 1085, Model Basti Rani Jhansi Road Sadar Delhi~ 110006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 167</u>

F. No.N-11013/6631/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jashpal Singh, Advocate Sh. Lt.Karam Singh H # 10, Street # 14, Floor Madan Park East Punjabi Bagh New Delhi-110026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 168</u>

F. No.N-11013/6632/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakesh Kumar, Advocate Sh. Lt.Sh.Chiranji Lal F-22/38 1st Floor Sector No.3, Rohini Delhi-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 169</u>

F. No.N-11013/6633/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mrs.Hemlata, Advocate Sh. Chattar Singh 13a/56, W.E.A. Brahampuri Karol Bagh New Delhi~110005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 170</u>

F. No.N-11013/6634/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manish Kumar Singh, Advocate Sh. Kamla Kant Singh B-2, Nishant Park Kakrola New Delhi-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 171</u>

F. No.N-11013/6635/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Yashpal Singh, Advocate Sh. Lt.Sh.Kashi Ram B-8, Mig Flat East Of Loni Road Shahdara Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 172</u>

F. No.N-11013/6636/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gireesh Chand Sharma, Advocate Sh. Balwant Singh Sharma K-84/A, Street No.25, Gangotri Vihar, West Ghonda Near Bhajanpur Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 173</u>

F. No.N-11013/6637/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Arvind Kumar Bhardwaj, Advocate Sh. Lt.Amar Nath H.No.72, Lane No.11, Pratap Nagar, Mayur Vihar Phase-I, Delhi-110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 174</u>

F. No.N-11013/6638/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pankaj Kumar Sharma, **Advocate** Sh. Lt.Ram Raksha Sharma H.No.J~456 Arpan Vigar Gali No.28, Near Chhota Pirbaba Jaitpur Rajasthan~110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 175</u>

F. No.N-11013/6639/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. G.P Vashisht, Advocate Sh. Lt.Ram Narain 1546-A, Maruti Vihar Chakarpur Gurgaon Haryana-122002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 176</u>

F. No.N-11013/6640/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Suman Satyarthy, Advocate Sh. Hom Karan A/11b, Dda Flats Sarai Basti Sarai Rohilla Delhi~ 110035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 177</u>

F. No.N-11013/6641/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shiva Sagar Tripathi, Advocate Sh. Mukti Nath Tripathi H.No.Z-23, Gali No.21-C, Prem Nagar-Ii Delhi-110086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 178</u>

F. No.N-11013/6642/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Davinder Singh Kadyan, Advocate Sh. Lt.Sh.Sardar Singh Kadyan Tu-44, Pitampura 2nd Floor New Delhi-110034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 179</u>

F. No.N-11013/6643/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shujat Husain, Advocate Sh. Shafquat Husain E-20/10a, Gali No.7, Subhash Vihar North Gonda Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 180</u>

F. No.N-11013/6644/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Subodh Kumar Sharma, Advocate Sh. Lt.Sh.Nathu Ram Sharma 364, Kanungo Apartments Ip Extension Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 181</u>

F. No.N-11013/6645/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sher Afgan Khan, **Advocate** Sh. Mohammad Asghar Khan A-230/1, Shaheen Bagh Okhla Jamia Nagar New Delhi-110025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 182</u>

F. No.N-11013/6646/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Deshraj, **Advocate** Sh. Lt.Sh.Kishan Singh H.No.953-A, Sector-3, Faridabad Haryana-121004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 183</u>

F. No.N-11013/6647/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sabita Kumari, **Advocate** Sh. Panchanand Sah D1~195/A, Viswakarma Colony Jaitpur Extn. Part-Ii, Badarpur New Delhi~110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 184</u>

F. No.N-11013/6648/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Chander Veer, Advocate Sh. L:T.Sh.Kalu Ram 43 B, Pocket-F Phase-Ii, Mayur Vihar Delhi-110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 185</u>

F. No.N-11013/6649/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Madan Lal Massey, Advocate Sh. Lt.R.L.Massey A-158 Flat No.S-2, Park View Appartment Dilshad Colony Ddelhi-110095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 186</u>

F. No.N-11013/6650/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kanti Swarup, Advocate Sh. Jiya Lal H.No.239, G.No.1, Mukandpur Part-Ii, Delhi-110042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 187</u>

F. No.N-11013/6651/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nirmala Singh, Advocate Sh. Satnam Singh B2/2378, Vasant Kunj Delhi~110070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 188</u>

F. No.N-11013/6652/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dr.Mrs. Harlivleen, Advocate Sh. Vinod Kumar B~193, & 195, West Patel Nagar New Delhi~ 110008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 189</u>

F. No.N-11013/6653/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anil Kumar, **Advocate** Sh. Rameshwar Dass Jangra Niwas K-15/3, Street No.15-A, K Block Gangotri Vihar New Delhi-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 190</u>

F. No.N-11013/6654/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Paritosh Kapil, Advocate Sh. Lt.Dr.Surender Kapil H.No.1031, Near Durga Ashram Chattarpur Mehrauli New Delhi-110074

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 191</u>

F. No.N-11013/6655/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Amit Anand, **Advocate** Sh. Juginder Kumar 350 Prakash Mohalla Garhi Delhi-110065

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 192</u>

F. No.N-11013/6656/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vinod Kumar Tiwari, Advocate Sh. Ram Murti Tiwari 2396 Street No 12, Bihari Colony Shahdara Delhi~110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 193</u>

F. No.N-11013/6657/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhavuk Agarwal, **Advocate** Sh. Vinod Kumar Agarwal M~104 Dharma Apartments 2 I P Extn Behind Mother Dairy, Patparganj~110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 194</u>

F. No.N-11013/6658/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mahendra Kumar Vidyarthi, Advocate Sh. Lt.Ram Swaroop Vidyarthi H.No.277 Street No.13 Than Singh Nagar Anand Parbat Delhi~110005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 195</u>

F. No.N-11013/6659/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Harkesh, Advocate Sh. Lt.Dargahi Lal Jb-6/109 Welcome Seelampur-Iii, Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 196</u>

F. No.N-11013/6660/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rattan Lal Batra, Advocate Sh. Lt.Sh. D.R.Batra C-206 Mayur Apartment Sector-9 Rohini Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 197</u>

F. No.N-11013/6661/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kailash Chand, Advocate Sh. Lt.Sh.Nanak Chand Wp~155~B, Maurya Enclave Pitampura North West Delhi~110088

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 198</u>

F. No.N-11013/6662/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mrs.Gitanjali Kumari, Advocate Sh. Arvind Kumar Flat No.1008, Ashirwad Appartments. Janta Flats Sector~16 B Dwarka New Delhi~110075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 199</u>

F. No.N-11013/6663/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Iqbal Ashraf Rahmani, Advocate Sh. Lt.Khalil Ashraf 51 Kishan Kunj Extension 1 Flat No.304, Rose Apartment Near Anarwali Masjid Laxmi Nagar Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 200</u>

F. No.N-11013/6664/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Janmejay Barik, **Advocate** Sh. Lt. Managovinda Barik H.No.138, Block-B, Sangam Vihar Delhi-110080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 201</u>

F. No.N-11013/6665/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shivom Asthana, Advocate Sh. Balwant Raj P~104, 2nd Floor Chittaranjan Park Delhi~ 110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 202</u>

F. No.N-11013/6666/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jadu Nath Prasad, Advocate Sh. Kashi Nath Verma A7/242 Secctor-17, Rohini Delhi-110089

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 203</u>

F. No.N-11013/6667/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Sunita Rani, Advocate Sh. Suraj D-1100, Phase-2, Nangloi Delhi-110041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 204</u>

F. No.N-11013/6668/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sunil Kumar, Advocate Sh. Brahampal Singh B-517, G.D. Colony Mayur Vihar Phase-Iii, Delhi-110096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 205</u>

F. No.N-11013/6669/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sushil Kumar Verma, Advocate Sh. Lt.Sh. Jainarain A-20, Najafgarh Park Dichaon Road Najafgarh New Delhi-110054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 206</u>

F. No.N-11013/6670/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Durgesh Rai, Advocate Sh. Ramakant Rai H.No.145, Gali No.7, Bhattha Colony Sehatpur Faridabad Haryana~121003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 207</u>

F. No.N-11013/6671/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Govind Kumar Agrawal, **Advocate** Sh. Jay Narayan Agrawal H.No.445, Street No.33, D Moalr Band Extn Badarpur Delhi-110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 208</u>

F. No.N-11013/6672/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Lt.Sh.Krishan J~6/13, Gali No.4, Jai Prakash Nagar Ghonda Delhi~110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 209</u>

F. No.N-11013/6673/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pankaj Rai, Advocate Sh. Lt.Sh. Batukeshwar Rai Flat No.182, Metroview Apartment Sector~13, Pocket~B, Dwarka New Delhi~110078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 210</u>

F. No.N-11013/6674/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ghanshyam Dwivedi, Advocate Sh. Surendra Dwivedi Rzg~76, Mandir Marg Mahavir Enclave Parti New Delhi~110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 211</u>

F. No.N-11013/6675/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dinesh Sahrawat, Advocate Sh. D.S.Sahrawat 25-A Block C Shyam Vihar Phase-1, Goyla Dairy Road Najafgarh Delhi-110043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 212</u>

F. No.N-11013/6676/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Narendra Singh, Advocate Sh. Lt.Sh. Raj Pal Singh 226b/8, Prakash Mohalla, Garhi East Of Kailash New Delhi-110065

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 213</u>

F. No.N-11013/6677/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mahesh Chander Upreti, Advocate Sh. Lt.Sh.Ballabh Upreti 333 C-4 Yamuna Vihar Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 214</u>

F. No.N-11013/6678/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dileep Kumar Singh, Advocate Sh. Shiv Bahadur Singh 518, 2nd Floor Mukeem Pura Subzi Mandi Delhi~110007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 215</u>

F. No.N-11013/6679/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rahul Kumar Verma, Advocate Sh. Raj Kumar C~449 Brij Vihar Post Chander Nagar Ghaziabad Up-201011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 216</u>

F. No.N-11013/6680/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bharat Singh, Advocate Sh. Ramdhar Singh Rz-D2/26, 3rd Floor, Opp. Palace Bakery Gali No.5, Mahavir Enclave, Palam New Delhi-110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 217</u>

F. No.N-11013/6681/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manoj Kumar, Advocate Sh. Netra Pal Sharma A-28, Hil Apartment Sector-13, Rohini Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 218</u>

F. No.N-11013/6682/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Haseeb Ahmad Khan, Advocate Sh. S.A.Khan S-3/20-A, Near Bses Transformer Jogabai Extension Jamina Nagar Okhla Delhi-110025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 219</u>

F. No.N-11013/6683/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Swaran Kumar Kapoor, Advocate Sh. Lt.Ganpat Rai Kapoor 116-C, Dda Sfs Flats Gulabi Bagh Delhi-110007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 220</u>

F. No.N-11013/6684/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Aarti Sharma, Advocate Sh. Sudhir Kumar A-102 3rd Floor, Chander Vihar Madhu Vihar, Delhi-110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 221</u>

F. No.N-11013/6685/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Madhu Sharma, Advocate Sh. Manish Sharma M-45 Welcome Seelampur-Iii, Delhi-110053

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 222</u>

F. No.N-11013/6686/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ankur Rajput, **Advocate** Sh. Purshootam Sharan Rajput Mohalla Holi Chowk, Near Prathama Bank Hasanpur Dist Amroha Jyotiba Phule Nagar Up-244241

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 223</u>

F. No.N-11013/6687/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Reshesh Mani Tripathi, Advocate Sh. Jagat Narayan Tripathi U-245 Shakarpur Laxminagar, Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 224</u>

F. No.N-11013/6688/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gurbinder Singh, Advocate Sh. Amrik Singh D~74~76 B. K. Dutt Colony, Jor Bagh, New Delhi~110003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 225</u>

F. No.N-11013/6689/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vishal Mann, Advocate Sh. Nand Ram Mann Dda Flat No-9 Sec-3, Pkt-1& 2, Dwarka New Delhi-110078

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 226</u>

F. No.N-11013/6690/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bharat Singh, Advocate Sh. Ramadhar Singh Rzd-2by, 26, 3rd Floor, Front Side, Opposite, Palace Bakery Gali No.5, Mahavir Enclave, Palam New Delhi-110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 227</u>

F. No.N-11013/6691/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Arjun Singh, **Advocate** Sh. Hari Singh H.No.22, Garhi (Near Sheetala Mata Mandir) East Of Kailash, New Delhi~110065

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 228</u>

F. No.N-11013/6692/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Harpal Singh, Advocate Sh. Lt.Karan Singh 6-C, Mcd Maternity Home Near Mata Mandir Naraina Village Delhi-110028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 229</u>

F. No.N-11013/6693/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Anju Maulisingh Negi, Advocate Sh. Mauli Singh Negi 103, Dda Sfs Flats, Sector-2, Pkt-1, Besides Power House Dwarka Delhi-110075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 230</u>

F. No.N-11013/6694/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Binod Kumar Poddar, Advocate Sh. Brajendra Narayan Arya H.No.3/1,Gali No.3, Saket Block Mandawali Fazalpur, Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 231</u>

F. No.N-11013/6695/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pramod Kumar Poddar, Advocate Sh. Lt.Sh. Khobhari Poddar Khasra No.50, D-Block, Street No.23,Shukla Colony,Mukundpur Extn.Part-1, New Delhi-110042

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 232</u>

F. No.N-11013/6696/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pranav Siroha, Advocate Sh. Prakash Chandra 16/10. Probyn Road Near Vishwavidhalya Metro Station Pin:~110054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 233</u>

F. No.N-11013/6697/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anoop Singh, Advocate Sh. Sh.Kanahya Lal H.No.5499, Street No.72~73, Raigar Pura Karol Bagh New Delhi~110005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 234</u>

F. No.N-11013/6698/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Meenakshi Sharma, Advocate Sh. Rajinder Sharma J-162 Saket New Delhi-110017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 235</u>

F. No.N-11013/6699/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shri Roop Singh, Advocate Sh. Ganga Ram A-1/118,Gali No.4, Harsh Vihar, Delhi-110093.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 236</u>

F. No.N-11013/6700/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Chetan Kumar Gupta, Advocate Sh. Lt.Sh. B.M.Gupta H.No.125 Block-A-2 Bhagat Oclony West Sant Nagar Burari Delhi-110084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 237</u>

F. No.N-11013/6701/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Hari Shankar Sisodia, Advocate Sh. Maan Singh Sisodia H.No.Rz~106a/14, Near Tara Apartment, Tughlakabad Extn., Delhi~110 019.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 238</u>

F. No.N-11013/6702/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sanjay Kumar Jha, Advocate Sh. Kali Kant Jha 1298 A, Pana Paposian, Gali Sonar Warli Narela, Delhi ~ 110 040.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 239</u>

F. No.N-11013/6703/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bishan Das, Advocate Sh. Late Prem Chand House No. 367, Sector~5, R.K. Puram,New Delhi ~ 110 022.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 240</u>

F. No.N-11013/6704/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gurmeet Singh Ahuja, Advocate Sh. S. Tirlochan Singh Ahuja Flat No.205, Pocket-B Phase-4, Ashok Vihar, North West, Delhi - 110 052.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 241</u>

F. No.N-11013/6705/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jogendra Kumar, Advocate Sh. Bed Singh H.No.87, Gali No.6, Bhagat Colony, West Sant Nagar, Burari, Delhi ~ 110 084.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 242</u>

F. No.N-11013/6706/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anand Kumar, Advocate Sh. Rameshwar Singh Block No.14, Ambedkar Nagar, Sector 5, Delhi ~ 110062.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 243</u>

F. No.N-11013/6707/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mahendra Pancharia, Advocate Sh. Manakchand 78/A, Pocket J & K, Deilshad Garden, Delhi ~ 110095.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 244</u>

F. No.N-11013/6708/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Minati Rani Mohapatra, Advocate Sh. Jagannath Mohapatra T-807, Flat No.5, First Floor Raghu Complex, Sukhdev Vihar, Delhi ~ 110003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 245</u>

F. No.N-11013/6709/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Suhaib Ali, **Advocate** Sh. Hashim Ali 364, 2nd Floor, Main Bazar Delhi Gate Daryaganj New Delhi~110002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 246</u>

F. No.N-11013/6710/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Kumari Bandana, Advocate Sh. Jadunandan Matho H.No.48 B Block-F, Gali No.12 Laxmi Nagar Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 247</u>

F. No.N-11013/6711/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vijay Kumar, Advocate Sh. Kaliyan Singh H.No.294, Rajeev Garden (Near Primary School) 100 Ft Road Loni Ghaziabad Up-201102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 248</u>

F. No.N-11013/6712/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakesh Kumar Saini, Advocate Sh. Ramji Lal Saini 140/2, Bhagwan Nagar Opp. Jeewan Nursing Home Ashram New Delhi-110014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 249</u>

F. No.N-11013/6713/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ram Manohar Lal, Advocate Sh. Neelkanth F-206, 4th Floor Gali No.19, Pulprahladpur Badarpur Delhi-110044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 250</u>

F. No.N-11013/6714/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Kavita Jha, Advocate Sh. Anand Mohan Jha B-71, Kunj Vihar Cghs Plot No.19, Sector-12 Dwarka New Delhi-110075

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 251</u>

F. No.N-11013/6715/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Dhan Singh Nagar, Advocate Sh. Lt.Chhotey Lal Nagar Wz~531 Near Bata Chowk Palam Village Delhi~ 110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 252</u>

F. No.N-11013/6716/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Krishna Dev Shukla, Advocate Sh. Lt.Sh. Ganga Prashad Shukla H~16/1928 Near Old Police Chouki Sangam Vihar Delhi-110080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 253</u>

F. No.N-11013/6717/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Naveen Kumar, Advocate Sh. Madan Lal C~134, Dda Flats, Block-C, New Ranjit Nagar Delhi-110008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 254</u>

F. No.N-11013/6718/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Renu Bala, Advocate Sh. Vineet Aggarwal Pocket-R, 71-A, Dilshad Garden New Delhi-110095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 255</u>

F. No.N-11013/6719/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rabindra Kumar Mohanty, Advocate Sh. Lakshmi Narayan Mohanty Plot No.368, Flat No.19, 1st Floor, Chirag Delhi, New Delhi-110017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 256</u>

F. No.N-11013/6720/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Bhaswati Anukampa, Advocate Sh. Rabindra Kumar Mohanty Plot No.368, Flat No.19, 1st Floor, Chirag Delhi, New Delhi-110017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 257</u>

F. No.N-11013/6721/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajpal Singh, Advocate Sh. Bhonde Ram 11, Block-29, Sector-3, Rajendra Nagar, Sahibabad Ghziabad Up-20105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 258</u>

F. No.N-11013/6722/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Uday Ram Sharma, Advocate Sh. Khem Chand Sharma H.No.300, Sector-31, Near Govt. Middle School Faridabad Haryana-121003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 259</u>

F. No.N-11013/6723/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Amarnath Singh, Advocate Sh. Ram Sakal Singh H.No.B-194, New Ashok Nagar Delhi-110096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 260</u>

F. No.N-11013/6724/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Archana Chhibber, Advocate Sh. Late Sh. B.L.Chhibber 7433.B-10. Vasant Kunj, New Delhi-110070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 261</u>

F. No.N~11013/6725/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Beg Raj Singh, Advocate Sh. Lt. Sh G.D.Dass H.No.1615, G No.2 Uldham Pur Naveen Shahdara, New Delhi~110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 262</u>

F. No.N-11013/6726/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sunil Kumar, Advocate Sh. Ramsanehi Vpo Titoli Near Vet. Hospital Rohtak, Haryana-124005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 263</u>

F. No.N-11013/6727/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shuaib Ali, **Advocate** Sh. Hashim Ali 364, 2nd Floor, Main Bazar Delhi Gate Darya Ganj, Delhi~110002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 264</u>

F. No.N-11013/6728/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Sangita Mishra, Advocate Sh. D. K. Mishra 122-B, D.D.A (L.I.G.) Flat Rajouri Garden New Delhi-110027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 265</u>

F. No.N-11013/6729/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Hari Shanker Sisodia, Advocate Sh. Maan Singh Sisodia H.No.-Rz-106a/14, Near Tara Apartment, Tughlakabad Extn.New Delhi-110019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 266</u>

F. No.N-11013/6730/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Raj Bala Bhardwaj, Advocate Sh. Naresh Kumar Bhardwaj D 51. Prithvi Raj Road. Adarsh Nagar. Delhi 110033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 267</u>

F. No.N-11013/6731/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Anshu Singh, Advocate Sh. Jitender Singh 144-G 2nd Floor, Hari Nagar Ashram, New Delhi-110014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 268</u>

F. No.N-11013/6732/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhupendra Kumar, Advocate Sh. Jai Narayan Singh H.No 38 Gali No.19 A2 Block West Sant Nagar Burari, Delhi-110084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 269</u>

F. No.N-11013/6733/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Arjana Jha, Advocate Sh. Dr. Amarendra Jha Plot No 28 And 28-A Flat No 111, Jain Colony Part-3 T-Extension Uttam Nagar New Delhi-110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 270</u>

F. No.N-11013/6734/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Prithvi Nath Malhotra, Advocate Sh. Late R.L. Malhotra C-7 Golden Park Shivpuri, Delhi-110051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 271</u>

F. No.N-11013/6735/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ajit Singh Dabas, **Advocate** Sh. Late Sh. Ram Kishan H. No. 733, Udan Pana Near Shiv Mandir Kanjhawala, Delhi-110081

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 272</u>

F. No.N-11013/6736/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Bhawana Varshney, Advocate Sh. Ashwani Kumar Varshney 324-A2, Shalimar Garden Extn -I Sahibabad, Ghaziabad Up-201005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 273</u>

F. No.N-11013/6737/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Seema Rani, Advocate Sh. Mahendra Singh C-255 / G-1 Shalimar Garden Extn-Ii Sahibabad Ghaziabad Up-201005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 274</u>

F. No.N-11013/6738/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajiv Kumar Sharma, Advocate Sh. Bhagwat Prasad Sharma Rz-B-113, Jeewan Park Uttam Nagar, New Delhi-110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 275</u>

F. No.N-11013/6739/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ajay Kumar Mishra, Advocate Sh. Bishwanandan Mishra H.No.242, Village Hastsal New Delhi-110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 276</u>

F. No.N-11013/6740/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Seema Kr Grover, Advocate Sh. Deepak Sehgal 1/6930, East Rohtas Nagar Shahdara, Delhi-110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 277</u>

F. No.N-11013/6741/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Girdhari Lal, Advocate Sh. Sh. Sampat Lal C~569 Plot No 44 Gali No 16 Rishal Garden Nangloi, New Delhi~110041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 278</u>

F. No.N-11013/6742/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Arvind Kumar Jha, Advocate Sh. Vidya Nanad Jha A-16,Girimarg, Mandawali Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 279</u>

F. No.N-11013/6743/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gaurav Aggarwal, Advocate Sh. Madan Lal Gupta C~1/12, Sector~11, Opp Cng Station, Rohini Delhi~110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 280</u>

F. No.N-11013/6744/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhim Sain Khanna, Advocate Sh. Lt.Sh. Madan Lal Khanna A-2, Dharma Apartments Plot No.2, I.P.Extension Patparganj Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 281</u>

F. No.N-11013/6745/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sandeep Saini, Advocate Sh. Lt.Sh.Rati Ram Saini 140/6, 2nd Floor, Bhagwan Nagar, Opp. Jeewan Hospital Near Ashram New Delhi-110014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 282</u>

F. No.N-11013/6746/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mukesh Kumar, Advocate Sh. Lt.Sh.Sodan Singh C-99, 1st Floor, Inderpuri New Delhi-110012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 283</u>

F. No.N-11013/6747/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pritee Rani, Advocate Sh. Vikas Sharma D-122 Konark Enclave Sector 17,Vasundhara Gzb

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 284</u>

F. No.N-11013/6748/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Karan Singh Kardam, Advocate Sh. Late Shri Devi Ram G~59/A Mandir Marg Mahavir Enclave Part 1 Delhi Dabri Palam Road New Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 285</u>

F. No.N-11013/6749/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Daleep Singh, Advocate Sh. Bana Singh H~16/1267 Sanngam Vihar New Delhi South Delhi 110062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 286</u>

F. No.N~11013/6750/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Sneh Lata, Advocate Sh. Vikas Aggarwal H.No.37~A, Street No-2, Kundan Nagar East Delhi~110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 287</u>

F. No.N-11013/6751/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Abhinay Gupta, Advocate Sh. Lt.Prem Sagar Gupta 701, New Swasik Appartments, Sector-9, Roini Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 288</u>

F. No.N-11013/6752/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Krishan Kumar, **Advocate** Sh. Lt. Sh.Achchhar Mal 289,Pocket-E,Mayur Vihar Phase-2,Delhi-110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 289</u>

F. No.N-11013/6753/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ramesh Kumar Ajmani, **Advocate** Sh. Lt.Sh.Boota Ram Ajmani K-55, Pratap Nagar,Delhi-110007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 290</u>

F. No.N-11013/6754/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Lav Sharma, **Advocate** Sh. Sant Ram Shandilya 397-A, 1st Floor, Chirag New Delhi-110017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 291</u>

F. No.N-11013/6755/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manoj Johnson, Advocate Sh. Ramesh Chander 105 Pocket A New Mig Dda Flats Mayur Vihar Iii, Delhi-110096

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 292</u>

F. No.N-11013/6756/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ashwani Kumar, Advocate Sh. Shri. Motilal Gupta Rz D3/104 2nd Floor, Gali No 09 Mahavir Enclave, New Delhi-110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 293</u>

F. No.N-11013/6757/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Meera Srivastava, Advocate Sh. Late Shri Ramji Lal Srivastava E-26, Pradhan Enclave Burari, New Delhi-110084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 294</u>

F. No.N-11013/6758/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vinod Kumar Saxena, Advocate Sh. Late Shri R.N Saxena B-20a First Floor Vijay Nagar Single Storey, New Delhi-110009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 295</u>

F. No.N-11013/6759/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Sushma Gupta, Advocate Sh. Avinash Chand Gupta 152-R, Chitra Gupta Road Arambagh Pahar Ganj New Delhi-110055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 296

F. No.N-11013/6760/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satish Kumar, **Advocate** Sh. Late Shri Prem Nath H.No.74, Shankar Vihar, New Delhi~110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 297</u>

F. No.N-11013/6761/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Subhash Chand Bakshi, Advocate Sh. Babu Ram 355-A Gali No-6, Durgapuri Extension Shahdara, New Delhi-110093

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 298</u>

F. No.N-11013/6762/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Virinder Pal Handa, Advocate Sh. Late Sh D.D. Handa 110/1-D Gali No 8, West Azad Nagar Delhi-110051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 299</u>

F. No.N-11013/6763/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Virender Kumar Dawar, Advocate Sh. Amar Nath Dawar 71~A, Pocket~A, Mayur Vihar Phase Ii Delhi~ 110091

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 300</u>

F. No.N-11013/6764/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Runki Ratnesh, Advocate Sh. Shri Ratnesh Kumar Rz 54 A. Sainik Enclave. Part 2, Near Crpf Camp. Jharodakalan New Delhi~110072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 301</u>

F. No.N-11013/6765/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajrishi, Advocate Sh. Santosh Kumar F-466 Gf, Krishna Gali Kotla Mubarakpur, New Delhi-110023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 302</u>

F. No.N-11013/6766/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ranvir Singh Rathi, Advocate Sh. Ramchandra Singh C-33/233, Guru Nanak Pura Laxmi Nagar, Delhi-110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 303</u>

F. No.N-11013/6767/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shiv Sagar Tripathi, Advocate Sh. Lt.Mukti Nath Tripathi Z-23, Gali No.-21c, Prem Nagar-2nd Kirari Suleman Nagar New Delhi-110086

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 304</u>

F. No.N-11013/6768/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajat Kumar, Advocate Sh. Rameshwar Dass 450 Ward 9 Railway Road, Ganaur Sonipat, Haryana-131101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 305</u>

F. No.N-11013/6769/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Naresh Kumar, Advocate Sh. Ghamandi Lal Wz-C-9 Om Vihar, Near Gagan Bharti Sr. Sec. School Uttam Nagar, New Delhi-110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 306</u>

F. No.N-11013/6770/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms. Pritee Rani, **Advocate** Sh. Vijay Kumar D-722 Konark Enclave, Sector 17 Vasundhara Ghaziabad, Up-201012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 307</u>

F. No.N-11013/6771/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajeev Kumar, Advocate Sh. Shri Rajpal Singh H.No.38, Gali No ~ 19 A-2 Block West Sant Nagar Burari, New Delhi~110084

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 308</u>

F. No.N-11013/6772/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajesh Kumar Verma, Advocate Sh. Dhir Singh Verma Flat No 269, Lig Flats Pocket D, Dilshad Garden, New Delhi~110095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 309</u>

F. No.N-11013/6773/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nitendra Kumar, **Advocate** Sh. Basant Singh H.No.22, Kallu Pura Near Vasant Cinema, Ghaziabad, Up-201001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 310</u>

F. No.N-11013/6774/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satyanand, Advocate Sh. Sarveshanand F-2/197, Rajiv Gandhi Park Mangol Puri, New Delhi-110083

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 311</u>

F. No.N-11013/6775/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Muzammil Siddiqui, Advocate Sh. Late H. Ibad Ur Rahman 4854, Street Darzian Bara Hindu Rao, Delhi-110006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 312</u>

F. No.N-11013/6776/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhim Singh, Advocate Sh. Lt/Sh. Phool Singh H.No.505, Sector-7, R.K Puram, New Delhi-22

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 313</u>

F. No.N-11013/6777/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mohammad Yasir, Advocate Sh. Shri Shafiq Ahmad Mohalla Mumtaz,Husain Town Afjalgarh Tehsil Dhampur Distt. Bijnor Up-246722

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 314</u>

F. No.N-11013/6778/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sumbul Athar, Advocate Sh. M.H Manzar Ch No-302 Saket Court Complex

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 315</u>

F. No.N-11013/6779/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhuvendra Singh, Advocate Sh. Lt.Sh. R.P.Singh F~98, Laxmi Park Gali No.7, Nangloi Delhi~ 110041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 316</u>

F. No.N-11013/6780/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satya Deo Sharma, Advocate Sh. Lt. Sh.Krishan Prasad Sharma A-293, Gali No.4, Chhattarpur Enclave, Ph-1, New Delhi-110074

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 317</u>

F. No.N-11013/6781/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Shimla Tomer, **Advocate** Sh. Chaman Singh C-75 F-204 Ramprastha Ghaziabad Up-201011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 318</u>

F. No.N-11013/6782/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Sunita Arya, Advocate Sh. Atul Arya House No 294 Gali No 1 Gautam Colony Narela Delhi~110040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 319</u>

F. No.N-11013/6783/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Monika Dhankar, Advocate Sh. Mahabir Singh Dhankar House No 279 By 29 Ram Gopal Colony Sonipat Road Opposite Sector 3 And 4 Rohtak Haryana-124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 320</u>

F. No.N-11013/6784/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Subhash Gosai, Advocate Sh. Bholaram A-102, Kwsrishti Raj Nagar Extension, Ghaziabad Up-201001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 321</u>

F. No.N-11013/6785/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shailender Singh, Advocate Sh. Attar Singh B-6/102, Sector-5, Rohini Delhi-110085

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 322</u>

F. No.N~11013/6786/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Avnish Singh, Advocate Sh. Tileshwar Nath H~269, Ramakrishna Apartment, I.P. Extension Delhi~110092

Vihar

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

No traveling allowance will be admissible in respect of journeys undertaken by 2. you for attending the interview.

You are also requested to bring the originals of the documents (no Mark-Sheets 3. will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 323</u>

F. No.N-11013/6787/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Umesh Chandra Mishra, Advocate Sh. Ram Chandra Mishra C~1/50, U.G.Ii, Dlf Dilshad Extn-2, Shahibabad Distt.Ghaziabad Up-201005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 324</u>

F. No.N-11013/6788/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Kulvinder Kaur, Advocate Sh. Lt.Jarnail Singh Wz-940, G.F. Rani Bagh New Delhi-110034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 325</u>

F. No.N-11013/6789/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gautam Singhal, Advocate Sh. Deepak Singhal C-35, Vivek Vihar, Phase-I, Delhi-110095

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 326</u>

F. No.N~11013/6790/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakesh Kumar Jain, Advocate Sh. Surender Prasad Jain H.No.2886, Gali Bata, Main Bazar, Subzi Mandi Delhi~110007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 327</u>

F. No.N-11013/6791/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Brij Kumar, **Advocate** Sh. Lt.Sh.Prem Nath 74, Shankar Vihar Vikas Marg, Delhi~110092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 328</u>

F. No.N-11013/6792/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Shilpa Verma, Advocate Sh. Lt.Sh. Devendra Kumar E~164-A, Radha Kunj Brij Vihar, Ghaziabad Up~ 201110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 329</u>

F. No.N-11013/6793/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Priyank Gupta, Advocate Sh. Late P K Gupta M.130, Jagat Ram Park, Laxmi Nagar, Shakar Pur Baramad ,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 330</u>

F. No.N-11013/6794/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Avnish Singh, Advocate Sh. Tileshwar Nath H 269 Ramakrishna Vihar Apartment Ramakrishna Vihar Apartment I P Extension,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 331</u>

F. No.N-11013/6795/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rattandeep Singh Gill, Advocate Sh. Kulwant Singh 2,26.27 Sadar Bazar Delhi Cantt. New Delhi ,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 332</u>

F. No.N-11013/6796/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pawan Kumar, **Advocate** Sh. Mahesh Chand Sharma 4341 Gali No. 9 Ram Nagar Extention Shahdara,Shahdara,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 333</u>

F. No.N-11013/6797/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Harsh Kumar, Advocate Sh. Sh. Nand Lal Block.R.52.H Dilshad Garden ,North East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 334</u>

F. No.N-11013/6798/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Naveen Kumar, Advocate Sh. Sh. Mangal Singh B.6,57.58 Sector.8 Rohini Delhi,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 335</u>

F. No.N-11013/6799/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Debendra Kumar Sabat, Advocate Sh. Late Sh. R.C. Sabat B.4, Ugf, Plot No. 679, Ashiyana Apptts., Gali No. 5, Nai Basti, Devli,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 336</u>

F. No.N-11013/6800/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gajendra Pal Singh, Advocate Sh. Daya Shankar Singh H.No.165b Flat No.1,First Floor,Ambika Enclave,Kakrola Sec.15,Dwarka.,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 337</u>

F. No.N-11013/6801/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satish Kumar, Advocate Sh. Lt. Bishember Singh C.128 Millenium Apartment Sector.18 Rohini,North,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 338</u>

F. No.N-11013/6802/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kuldeep Singh, Advocate Sh. Sube Singh H.No. 65 Extn .2 A Nangloi Delhi,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 339</u>

F. No.N-11013/6803/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nand Kishor, Advocate Sh. Late.Shri Kedar Parsad Sharma 171a Q Block Street No.06 Budh Bazzar Road Mohan Garden Uttamnagar,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 340</u>

F. No.N-11013/6804/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shambhu Sharan Pandit, Advocate Sh. Shri Ram Deo Pandit Rz 331 297 Gali No 5 Geetanjali Park West Sagarpur,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 341</u>

F. No.N-11013/6805/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Farzana, **Advocate** Sh. Saddik Ahmed E.Block H. No.. 958 Jahangir Puri,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 342</u>

F. No.N-11013/6806/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajesh Kumar Yadav, Advocate Sh. Rajendra Prasad Yadav Rz.2095a Gali No. 26 Tughlakabad Extn.,South East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 343</u>

F. No.N-11013/6807/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Seema Rani Barkha, Advocate Sh. Rpa Jaiswal Guru Ashrit Niwas A.316 Gali No 1a Station Road Sadh Nagar Palam Colony,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 344</u>

F. No.N-11013/6808/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vinod Yadav, Advocate Sh. Dharampal Singh G.1096 Sangam Vihar Near Neem Chwok New Delhi Near J.Block Sarvodhya Vidhyala South Delhi,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 345</u>

F. No.N-11013/6809/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kavita Rani, Advocate Sh. Dr.Uday K.Sinha 791/G-4, Shradha Appartment, Shalimar Garden Extn-1, Sagubabad, Ghaziabad UP-201005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 346</u>

F. No.N-11013/6810/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Santosh Kumari, Advocate Sh. Late Shri Om Prakash Gupta 660, West Guru Angad Nagar, Laxmi Nagar, Delhi ,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 347</u>

F. No.N-11013/6811/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhagwan Parsad, Advocate Sh. Late Shri Ram Pyare Mishra D.170,D Block Phase.01 Qutab Vihar Dwarka Sec.6,S.O South West Delhi,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 348</u>

F. No.N-11013/6812/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Surya Prakash Mishra, Advocate Sh. Late Sh. Kamla Kar Mishra 4.C, L Pocket Sheikh Sarai Phase .2 New Delhi .110017,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 349</u>

F. No.N-11013/6813/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Yeshwant Singh Rawat, Advocate Sh. C.S.Rawat Flat No A.705, The Karor Cghs Ltd. Plot No39.C, Sector.6 Dwarka,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 350</u>

F. No.N-11013/6814/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Apurva Pandey, Advocate Sh. D S Pandey House No 98, Pocket A.3 Sector . 5 Rohini,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 351</u>

F. No.N-11013/6815/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Anil Kumar Bhatnagar, Advocate Sh. Late Sh. Hari Babu Bhatnagar E.3, Jawahar Park, Devli Road, Khanpur, New Delhi,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 352</u>

F. No.N-11013/6816/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shiv Sagar Tripathi, **Advocate** Sh. Late Sh. Mukti Nath Tripathi House No.Z.23 Gali No.21c Prem Nagar.Iind,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 353</u>

F. No.N-11013/6817/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sonia Goel, **Advocate** Sh. Late Sh. Rajinder Goel G.24 Kunwar Singh Nagar Nangloi Delhi ,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 354</u>

F. No.N-11013/6818/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Musarrat Dhanse Husain, Advocate Sh. Nizamuddin Dhanse S 3 By 5 A, Gf, Flat No.4 Nafees Road, Joga Bai Ext. Batla House ,Okhla,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 355</u>

F. No.N-11013/6819/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Manjusha Ovhal Kamble, Advocate Sh. Navanath Ovhal 146, First Floor Indra Vihar Near Mukherjee Nagar,New Delhi,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 356</u>

F. No.N-11013/6820/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Suresh Thakur, Advocate Sh. Jageshwar Thakur H No.1173 Gali No.8 Kapashera New Delhi,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 357</u>

F. No.N-11013/6821/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Akhilesh Kumar Roy, Advocate Sh. Anant Prasad Roy Rz.P.21 229 Dayal Park West Sagarpur New Delh,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 358</u>

F. No.N-11013/6822/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Hukam Chand F 2 216 First Floor Ward No 2 Near Maur Wali Chaupal Mehrauli New Delhi,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 359</u>

F. No.N-11013/6823/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Surya Prakash Mishra, Advocate Sh. Late Sh. Kamla Kar Mishra 4.C, L Pocket Sheikh Sarai, Phase .2 New Delhi,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 360</u>

F. No.N-11013/6824/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Pukhraj, **Advocate** Sh. B.S.Randhawa Wz.47a, First Floor Mukherjee Park Tilak Nagar, New Delhi,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 361</u>

F. No.N-11013/6825/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Anita Dhingra, Advocate Sh. Late Om Prakash Dhingra Flat No. 77 A Pocket .R Dilshad Garden ,Shahdara,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 362</u>

F. No.N-11013/6826/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rambir, Advocate Sh. Late Shri Bhoop Singh House No. 287 Gali No.6 Kaushik Enclave Burari,North,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 363</u>

F. No.N-11013/6827/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Susanta Kumar Pal, Advocate Sh. Late Shri B N Pal House No.299 Roshan Vihar Sadat Pur Karawal Nagar Road,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 364</u>

F. No.N-11013/6828/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Tejendra Kumar, Advocate Sh. Late Shri Babu Lal House No.1506.A Street No.3 Wazir Pur Kotla Mubarakpur,New Delhi,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 365</u>

F. No.N-11013/6829/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Santosh Kumar Mishra, Advocate Sh. Bhabagrahi Mishra H. No. 114, Surya Vihar, Deenpur Najafgarh New Delhi,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 366</u>

F. No.N-11013/6830/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Sangeeta Saxena, Advocate Sh. Ghan Shyam Saxena B.158 Chander Vihar Mandawali ,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 367</u>

F. No.N-11013/6831/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Naresh Kumar Gupta, Advocate Sh. Late Ram Pal Gupta H 5.23a, Krishana Nagar, ,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 368</u>

F. No.N-11013/6832/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Bhuwan Chandra Joshi, Advocate Sh. G B Joshi H No..07 Street No..01 Block . C Parvatiya Anchal Sant Nagar Burari,North,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 369</u>

F. No.N-11013/6833/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Subhash, Advocate Sh. Raj Pal B.320 Gali No .8 Block .G, Sangam Vihar,South East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 370</u>

F. No.N-11013/6834/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mridula Kumar, Advocate Sh. Ramprit Singh H.No. 391,Gali No. 21, Jai Vihar Najafgarh,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 371</u>

F. No.N-11013/6835/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ravinder Kumar, Advocate Sh. Sh. Arjun Singh Flat No. 303, Swarn Apartment Madhuban Chowk Pitam Pura,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 372</u>

F. No.N-11013/6836/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Prabhakar Pandey, Advocate Sh. Santosh Kumar Pandey B.475, Galino.6 1st Pusta Sonia Vihar Delhi,North East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 373</u>

F. No.N-11013/6837/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Debajyoti Behuria, Advocate Sh. Padmalochan Behuria 182 Second Floor 182 Second Floor, Hari Nagar Ashram New Delhi,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 374</u>

F. No.N-11013/6838/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shamsher Singh Karyana, Advocate Sh. Sh. Hari Singh House No. 116, Village Singhola Post Office Narela Delhi,North,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 375</u>

F. No.N-11013/6839/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Saraswati Solanki, Advocate Sh. Prem Chand 569, Pooth Kalan Near Bhram Shakti Hospital ,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 376</u>

F. No.N-11013/6840/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Mamta Kumari, Advocate Sh. Uttam Prasad Bhagat E.33, Astha Kunj, Block.E Sector 18, Rohini New Delhi,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 377</u>

F. No.N-11013/6841/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Puja Bansal, Advocate Sh. Puran Chand Goyal Plot No. 293.294, 2nd Floor Pocket A.1, Rohini Sec.4 New Delhi,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 378</u>

F. No.N-11013/6842/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manish Arya, **Advocate** Sh. Brahma Prakash Block 20 Street No.5 West Patel Nagar Delhi,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 379</u>

F. No.N-11013/6843/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Devender Bhushan, Advocate Sh. Late Sunder Lal D.353, Krishna Park, Deoli New Delhi ,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 380</u>

F. No.N-11013/6844/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vinay Kumar, Advocate Sh. Ved Parkash Ls.2.62 Ground Floor Mahipal Pur Ext.,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 381</u>

F. No.N-11013/6845/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ram Mehar Singh, Advocate Sh. Late Sh Pyare Lal Y.460 Vakil Chowk Prem Nagar Ii Kirari Delhi Delhi,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 382</u>

F. No.N-11013/6846/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Santosh Kumar Pandey, Advocate Sh. Late Shri Ram Chandra Pandey B.475 Galino.6 Soniya Vihar,North East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 383</u>

F. No.N-11013/6847/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms Kalpana, Advocate Sh. Late Shri M.P Srivastava House No.Rzu.6 Kh No.13.12 First Floor Nihal Vihar Nangloi,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 384</u>

F. No.N-11013/6848/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Shri Vijaypal Singh House No..L.200.5 Gali No.4 Gautam Vihar Near Ballu Ki Tubewell Ghonda,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 385</u>

F. No.N-11013/6849/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Manoj Kumar Bharti, **Advocate** Sh. Ram Sewak Paswan H.No. 207 3rd Floor Gali No .8 Block E Khajoori Khas ,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 386</u>

F. No.N-11013/6850/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Chakradhar Panda, Advocate Sh. Late Shri Harihar Panda House No..9.138 F.Block Jawahar Park Devli Road Khanpur,New Delhi,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 387</u>

F. No.N-11013/6851/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Om Parkash, **Advocate** Sh. Laxmi Narayan Block.C 195 B Rama Vihar Mohammad Pur Majri Karala ,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 388</u>

F. No.N-11013/6852/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Shahana Parveen, Advocate Sh. Late Rashid Ahmed House No 34 Block 1 1st Floor Ashok Nagar Near Tihar Village New Delhi,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 389</u>

F. No.N-11013/6853/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Praveen Bhatia, Advocate Sh. Ramesh Bhatia 254 Nilgiri Apartments Alaknanda,South East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 390</u>

F. No.N-11013/6854/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Poonam Panwar, Advocate Sh. Mohander Singh Panwar A.1, 23, Mig Flats, Sector 18, Rohini, Delhi .110089. ,North,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 391</u>

F. No.N-11013/6855/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Deepak Arora, **Advocate** Sh. Shri Hari Krishan Arora House No C.230 Gali No.6 Hardev Puri,Shahdara,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 392</u>

F. No.N-11013/6856/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Praveen Kumar Singh, Advocate Sh. Shri Ravindra Nath Singh H.No.176 Gali No 5 Block.A Uttarakhand Enclave Burari ,North,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 393</u>

F. No.N-11013/6857/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Lt. Shri. Shiv Narayan Gautam 38.B Dda Flats Boulvard Road Opp. St Stephens Hospital Tis Hazari Delhi.110054,Central,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 394</u>

F. No.N-11013/6858/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ravindra Singh, Advocate Sh. Prem Das Singh K.349 Gautam Vihar Gali No.4.11,North East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 395</u>

F. No.N-11013/6859/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Geetanjali Borah, Advocate Sh. Rikeshwar Borah C.O Sherin Jacob H.No. A 34 H Dda Flats Munirka,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 396</u>

F. No.N-11013/6860/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pragya Srivastava, Advocate Sh. Late Sh. K. C. Lal Plot. No.92.93, F.Block, Jhankaar Road, Qutub Vihar, Ph.1, New Delhi ,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 397</u>

F. No.N-11013/6861/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kanchan Sood, Advocate Sh. Late Shiv Ram Sood A.109, Tagore Garden Extension New Delhi ,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 398</u>

F. No.N-11013/6862/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Krishana Kumar Singh, Advocate Sh. Chatur Bihari Singh 1.7548 East Gorakh Park Street No.10 Shahdara,Shahdara,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 399</u>

F. No.N-11013/6863/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Arvind Kumar Dua, **Advocate** Sh. Late Sh. Bhagwant Singh Dua B.3.65 Paschim Vihar New Delhi,West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 400</u>

F. No.N-11013/6864/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vijay Lakshimi, **Advocate** Sh. Ram Anuj Dubey 661.B Second Floor Katra Heera Lal Chandni Chowk ,Central,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 401</u>

F. No.N-11013/6865/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Kamlesh Chandra Tripathi, Advocate Sh. Laxmi Prasah Tripathi House No . 187, Second Floor, Harinagar Ashram Harinagar Ashram ,South,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 402</u>

F. No.N-11013/6866/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Girender Nath, Advocate Sh. Sh. J.P Nath 73,Street No. 18 New Layalpur Colony Krishna Nagar,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 403</u>

F. No.N-11013/6867/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Devinder Mohan, Advocate Sh. Shri Pokh Pal House No.34e Block. R Dilshad Garden ,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 404</u>

F. No.N-11013/6868/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Uday Pratap Maurya, Advocate Sh. Ram Nayan Maurya Rz.261 Gali No.19 Tughalkabad Extn,South East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 405</u>

F. No.N-11013/6869/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ram Pal Singh, Advocate Sh. Sahab Singh House No. B.462, G.D. Colony, Mayur Vihar ,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 406</u>

F. No.N-11013/6870/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Santosh Srivastava, Advocate Sh. Lt D.R Srivastava D.85 Vikas Marg Shakarpur,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 407</u>

F. No.N-11013/6871/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gouri Shankar Singh, Advocate Sh. Tripurari Prasad Singh Rz D1 327b Street No 5 Mahavir Enclave ,South West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 408</u>

F. No.N-11013/6872/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Charan Singh, **Advocate** Sh. Jagdish Chandra B 3 Dayalpur Karawal Nagar Road Near Bus Stand,North East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 409</u>

F. No.N-11013/6873/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Rakhi Budhiraja, Advocate Sh. Madan Lal Flat No. 56.B Power Apertments, Pitampura Near Pitampura Powerhouse,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 410</u>

F. No.N-11013/6874/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ramesh Kumar, Advocate Sh. Ishwar Dass Mittal Pocket D.13, House.112 Sector.7, Rohini,New Delhi 110085,North West,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 411</u>

F. No.N-11013/6875/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Sudha Srivastava Saxena, Advocate Sh. Lt D.R Srivastava D.85 Vikas Marg Shakarpur,East,Delhi

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 412</u>

F. No.N-11013/6876/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Abdul Aziz, **Advocate** Sh. Late Abdul Gaffar D . 606 Nirala Eden Park Ahinsa Khand Ii Indirapuram,Ghaziabad,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 413</u>

F. No.N-11013/6877/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Pradeep Kumar Sharma, Advocate Sh. Ram Kumar Sharma H.No.671, Kailash Nagar ,Ghaziabad,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 414</u>

F. No.N-11013/6878/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vijay Kumar, **Advocate** Sh. Shri Ram Lal House No. A.290 Sector.11 Vijay Nagar,Ghaziabad,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 415</u>

F. No.N-11013/6879/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Avtar Kaur Dhingra, Advocate Sh. Joginder Lal Dhingra C 112 C Ground Floor C Block Surya Nagar Near C Block Gurudwara,Ghaziabad,Uttar Pradesh-201011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 416</u>

F. No.N-11013/6880/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Manishi Heet Bisht, Advocate Sh. Shoban Singh Bisht 38 Bisht Bhawan Street No. 4 Shyam Park Main Sahibabad,Ghaziabad,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 417</u>

F. No.N-11013/6881/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Jai Govind Singh, Advocate Sh. Shri Jagdish Singh S.29, 2nd Floor Commercial Complex, Dlf Ankur Vihar ,Ghaziabad,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 418</u>

F. No.N-11013/6882/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Gopal Choudhary, Advocate Sh. Shri Ram Charitra Choudhary House No.4.5 Dlf Ankur Vihar Flat No. Ugf.3 ,Ghaziabad,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 419</u>

F. No.N-11013/6883/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Virendra Kumar Gupta, Advocate Sh. Late Jagdish Prasad Gupta Vill Chaura Raghunathpur English Wine Shop Gali Sector.22, Noida,Gautam Buddha Nagar,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 420</u>

F. No.N-11013/6884/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Rekha Kumari Singh, Advocate Sh. Harendra Bahadur Singh 608 Arawali Appartment Kaushambi Ghaziabad ,Ghaziabad,Uttar Pradesh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 421</u>

F. No.N-11013/6885/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Priyanka, Advocate Sh. Subhash Chandra H.No.1224-A, 2nd Floor, Mukherjee Nagar, Near Batra Cinema Delhi-110009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 422</u>

F. No.N-11013/6886/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Vijay Gandotra, Advocate Sh. Lt.Kishan Chand Ghandotri Jgt-67-B, Vikaspuri New Delhi-110018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 423</u>

F. No.N-11013/6887/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Vijay Laxmi, **Advocate** Sh. Jatinder Gahlaut 3/3, Ashok Mohalla, Nangloi Delhi-110041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 424</u>

F. No.N-11013/6888/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ms.Mamta Shrivastava, Advocate Sh. Uday Narayan Shrivastava Delhi State Legal Serive Authority Patiala House Court Complex New Delhi~110001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 425</u>

F. No.N-11013/6889/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ajay Kumar, Advocate Sh. Jay Ram B-658, Dakshinpuri Ambedkar Nagar, New Delhi-110062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 426</u>

F. No.N-11013/6890/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Praveen Kumar Sharma, Advocate Sh. Jai Kishan Sharma Flat No.F/7-T/F, G.R.Apartment Street No.45, Sadh Nagar Palam Colony New Delhi-110045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 427</u>

F. No.N-11013/6891/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Nikkhil Malohotra, Advocate Sh. Suresh Kumar Malhotra 54, Arjun Nagar, Ghaziabad Up-201001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 428

F. No.N-11013/6892/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Ashok Kumar, **Advocate** Sh. Lt.Sh.Ram Dass 27/27, Main Road, Jwala Nagar, Delhi~110032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 429</u>

F. No.N-11013/6893/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Virender Singh Yadav, Advocate Sh. Kanwar Singh Yadav M-1, Phase-Iv, Prem Nagar Najafgarh New Delhi-110043

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 430</u>

F. No.N-11013/6894/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 28th Sep, 2018

То

Sh./Ms. Satya Deo Singh, Advocate Sh. Sarb Deo Singh B-13, Shri Saidham Apartment 3rd Floor Anoop Nagar Uttam Nagar New Delhi-110059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY